COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 269 OF 2017 & IA NO. 436 OF 2017

Dated: 14th December, 2017

Present: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

Birla Corporation Ltd. Appellant(s)

Vs.

Rajasthan Renewable Energy Corpn. Ltd. & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. P. N. Bhandari

Counsel for the Respondent(s) : Ms. Susan Mathew for R-1

Mr. R. K. Mehta

Ms. Himanshi Andley for R-2

ORDER

Learned counsel for the State Commission states that the State Commission does not wish to file any reply.

List the application for stay for hearing on <u>07.02.2018.</u>

(Justice N. K. Patil) Judicial Member (I.J. Kapoor) Technical Member